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No.K.13016/01/2024-US.II
Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
New Delhi-110 011.
Dated 12th August, 2024.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint S/Shri (i) Bibhu Datta Guru and (ii) Amitendra Kishore Prasad, to be Additional Judges of the High Court of Chhattisgarh, in that order of seniority, for a period of two years with effect from the date they assume charge of their respective offices.

Jagannath
12/8/24
(Jagannath Srinivasan)

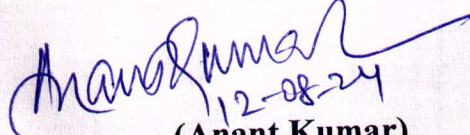
Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi.

Copy to:-

1. S/Shri (i) Bibhu Datta Guru and (ii) Amitendra Kishore Prasad, Advocates through the Registrar General, Chhattisgarh High Court, Bilaspur.
2. The Secretary to Governor, Chhattisgarh, Raipur.
3. The Secretary to Chief Minister, Chhattisgarh, Raipur.
4. The Secretary to the Chief Justice, Chhattisgarh High Court, Bilaspur.
5. The Chief Secretary, Government of Chhattisgarh, Raipur.
6. The Registrar General, Chhattisgarh High Court, Bilaspur.
7. The Accountant General, Chhattisgarh, Raipur.
8. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
9. PS to the Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
10. Registrar (Conf.), o/o the Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
11. PS to the MoS (I/C) L&J / PPS to the Secretary (Justice).
12. Sr. Technical Director, NIC, Department of Justice, with a request to upload the notification on the website of the Department (www.doj.gov.in).


12-08-24

(Anant Kumar)

Under Secretary (Appointments-II)

Tele: 23383087